Sl. No.	Name	Category	Parent station
11.	Pt. Manna Dey	Lt. Music	Mumbai
12.	Dr. Bhupen Hazarika	-do-	Guwahati
13.	Dr. M. Balamurali Krishna	Vocal	Chennai
14.	Dr. M.S. Subbu Lakshmi	Vocal	Chennai
15.	Pt. D.K. Pattammal	Vocal	Chennai
16.	Pt. T. Muktha	Vocal	Chennai
17.	Prof. T. N. Krishnan	Violin	Chennai
18.	Dr. T. K. Murthy	Mridangam	Chennai
19.	Pt. M. S. Gopalakrishnan	Violin	Chennai
20.	Pt. Palghat R. Raghu	Mridangam	Chennai
21.	Pt. M.S. Vishwanathan	M. Composer	Chennai
22.	Dr. N. Ramani	Flute	Chennai
23.	Pt. Nedunuri Krishnamurhty	Vocal	Visakhapatnam

Monopolistic practices by MSOs

 $2738.\ DR.\ CHANDAN\ MITRA$: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is aware of monopolistic practices of certain Multi System Operators (MSOs) in the county especially in Tamil Nadu, Punjab, Odisha, Kerala, Andhra Pradesh and Uttar Pradesh;
- (b) whether Government proposes to introduce a cap on the market share of MSOs to stop monopolistic practices of MSOs;
 - (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective steps taken by Government to curb the dominance of a single player in cable distribution sector across States?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) to (d) In order to ensure fair competition,

improved quality of service and equity, Ministry of Information & Broadcasting had sent a reference to Telecom Regulatory Authority of India (TRAI) on 12.12.2012 to examine "Whether any restrictions be imposed on Multi System Operators (MSOs)/ Local Cable Operators (LCOs) to prevent monopolies/accumulation of interest. If yes, what restrictions should be imposed and what should be the form, nature and scope of such restrictions".

TRAI sent its recommendations to the Ministry on 26th November, 2013. These recommendations are available on the TRAI website: http://www.trai.gov.in.

TRAI recommendations are being examined as per extant guidelines.

Interest rate on EPF

†2739. SHRI THAAWAR CHAND GEHLOT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has decided to increase the interest rate on Employees' Provident Fund (EPF) for the year 2013-14;
 - (b) if so, the details thereof;
- (c) whether it is a fact that EPF account holders had demanded 9 per cent interest rate on EPF;
 - (d) the details of amount deposited with EPFO at present; and
 - (e) the reasons for not increasing interest rate upto 9 per cent?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Central Board of Trustees (CBT) Employees' Provident Fund (EPF) in its 202nd meeting has recommended 8.75% interest rate for 2013-14 which is an increase of 0.25% over the previous year 2012-13. The proposal rate is under consideration of the Government.

- (c) Employees' representatives of CBT, EPF have been demanding an increase in the interest rate on EPF. However, interest rate depends upon the earning on the investment of the fund.
- (d) Corpus of Employees Provident Fund Organization (EPFO) comprising Employees Provident Fund (EPF), Employees Pension Scheme (EPS) and Employees Deposit Linked Insurance (EDLI) Schemes is Rs. 4,73,145.59 Crores on face value as on 31.3.2013.